

DIVISION BENCH

ITEM NO.143

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No.30/2022, CONT. A. No.04/2023 & CA No.21/2023 IN CP No.24/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 13th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ORIENTAL STONE INDUSTRY (HK) CO. LTD & ANR V/S YOYOGO TEXTILE INDUSTRY PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Alex Josephj with Dr. Swaroop George, Adv. : *For the Petitioners*
Sh. Sankeit Tanejaa with Sh. Sagar Kumbhar, Adv. : *For the Res. No.1, 5 & 6*
Ms. Meenakshi, Adv. : *For the Res. No.4*
Ms. Shivani Bhushan, Adv. : *For the Res. No.8*
NONE : *For remaining respondents*

ORDER

- 1.** Ld. Counsel representing the Petitioners and Ld. Counsels representing the respondent nos.1, 5 & 6, 4 & 8 respectively present through VC.
- 2.** None present for the remaining respondents. The NCLT Bar, Allahabad Bench on call from Bar Council of U.P. is abstaining from work today. Therefore, in the interest of justice; the matter is adjourned for 5th October, 2023.
- 3.** In the meantime, interim order dated 04.04.2023 to continue.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

13th September, 2023

*Kavya Prakash Srivastava
(Stenographer)*